

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-08/2017/3618/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kalyanjit Saikia,  
Member, MACT, Nagaon.

Dated Guwahati, the 9<sup>th</sup> April, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/868 Dated 09.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2024 till the morning of 18.04.2024.** The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2017/3619-3620/A, dated , 09-04-2024**  
Copy to:

1. The District & Sessions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.

12/04/24  
**JT. REGISTRAR (VIGILANCE)**  
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